

FORM B
PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)
FOR THE ATTENTION OF THE STAKEHOLDERS OF **SRK FOOD PRODUCTS PRIVATE LIMITED**

Sl.No	Particulars	Details
1	Name of corporate debtor	SRK FOOD PRODUCTS PRIVATE LIMITED
2	Date of incorporation of corporate debtor	02 July 2011
3	Authority under which corporate debtor is incorporated / registered	RoC-Hyderabad
4	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U15122TG2011PTC075321
5	Address of the registered office and principal office (if any) of corporate debtor	H.NO.17-1-391/T/250, Saraswati Nagar, Saidabad, Hyderabad -500059,Telangana.
6	Date of closure of Insolvency Resolution Process	23 March 2020
7	Liquidation commencement date of corporate debtor	22 March 2021 (NCLT, Hyderabad Bench passed order dated 05 March 2021, IA No.288 of CP (IB) No. 354/9/HDB/2019. Order uploaded and received on 22 March 2021)
8	Name and registration number of the insolvency professional acting as liquidator	Shaik Gouse Reg.No. IBBI/IPA-002/IP-N00458/2017-18/11326
9	Address and e-mail of the liquidator, as registered with the Board	Sri Venkateswara Nilayam, Plot No-10, II Floor, Krishnapuram, Road No-10, Banjara Hills, Hyderabad-500034,India. skgouse@gmail.com
10	Address and e-mail to be used for correspondence with the liquidator	Sri Venkateswara Nilayam, Plot No-10, II Floor, Krishnapuram, Road No-10, Banjara Hills, Hyderabad-500034,India. ip.srkfoods@gmail.com
11	Last date for submission of claims	21 April 2021

Notice is hereby given that the National Company Law Tribunal, Hyderabad Bench has ordered the commencement of liquidation of the SRK Food Products Private Limited on 22 March 2021 vide order dated 05 March 2021, IA No.288 of CP (IB) No. 354/9/HDB/2019. (Order uploaded and received on 22 March 2021).

The stakeholders of SRK Food Products Private Limited are hereby called upon to submit their claims with proof on or before **21 April 2021** to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Date: 23 March 2021
Place: Hyderabad

Shaik Gouse
IBBI Reg.No:IBBI/IPA-002/IP-N00458/2017-18/11326
Name and Signature of Liquidator